

**F.No.01(01)/Roster/CESTAT/2016**  
**Customs, Excise & Service Tax Appellate Tribunal**  
**West Block-2, R.K. Puram, New Delhi - 66**

Dated: 08.12.2016

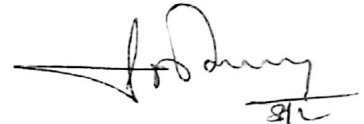
**ORDER NO. 179 of 2016**

Hon'ble President is pleased to partially modify the sitting notified vide order no. **169 and 175 of 2016 for CESTAT Delhi** to the extent indicated below :-

**On 09.12.2016 at 10.30 a.m.** Hon'ble Justice Dr. Satish Chandra, President and Hon'ble Shri V. Padmanabhan, Member (T) will also hear Service Tax Division Bench matters alongwith Customs and Excise Division Bench matters.

**On 09.12.2016 at 10.30 a.m.** Hon'ble Shri S.K. Mohanty, Member (J) will hear Single Member Bench matters, as notified.

**By Order**



**(A.Mohan Kumar)**  
**Registrar**

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**Dy. Registrar**

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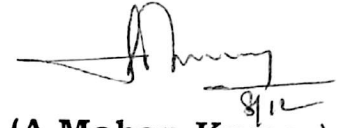
**ORDER NO. 180 of 2016**

Hon'ble President is pleased to partially modify the sitting notified vide order no. **169 of 2016 for CESTAT Delhi** to the extent indicated below :-

**From 19.12.2016 to 30.12.2016 at 10.30 a.m.** Hon'ble Justice Dr. Satish Chandra, President and Hon'ble Shri Ashok K. Arya, Member (T) will also hear Customs Division Bench matters alongwith Excise Division Bench matters.

**From 19.12.2016 to 30.12.2016 at 10.30 a.m.** Hon'ble Shri V. Padmanabhan, Member (T) will hear Single Member Bench matters as notified.

**By Order**



**(A.Mohan Kumar)**  
**Registrar**

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**Dy. Registrar**